

Shri B. N. Kureel:
 Shri Vishwa Nath Pandey:
 Shri H. C. Soy:
 Shri S. M. Banerjee:
 Shri Hukum Chand
 Kachhaviaya:
 Shri Bargi:
 Shri M. Rampure:
 Shri D. D. Mantri:

Will the Minister of Finance be pleased to state:

(a) whether the Enforcement Directorate has caused the houses of certain film artistes in Bombay to be searched for alleged violation of Foreign Exchange Regulations and for unearthing unaccounted money during the fourth week of August, 1964, and

(b) if so, how much cash and gold had been seized during this enforcement action and how many film actors' houses were searched?

The Minister of Planning (Shri B. R. Bhagat): (a) and (b). Officers of the Enforcement Directorate, Ministry of Finance searched the houses of 7 film artistes in Bombay for the violation of Foreign Exchange Regulations and seized foreign currency of different denominations including 393 gold sovereigns and travellers' cheques valued at £1785. In addition Indian currency amounting to Rs. 33,13,000/-. 1772 grams of gold, documents and other miscellaneous articles have also been seized.

Family Planning.

*110. { Dr. L. M. Singhvi:
 Shri D. C. Sharma:
 Shri Vishram Prasad:
 Shri Hem Raj:
 Shri P. R. Chakraverti:
 Shri K. N. Tiwary:
 Shri Kashi Ram Gupta:
 Shri Balmiki:
 Shri Basappa:
 Shri E. Madhusudan Rao:

Will the Minister of Health be pleased to state:

(a) whether targets of family planning and control of population growth programme are to be proposed to be radically revised.

(b) whether it is a fact that 70 per cent of the allocation of Rs. 27 crore for the Third Plan period remains unutilised; and

(c) the steps proposed to be taken to achieve substantial progress in this field?

The Minister of Health (Dr. Sushila Nayar): (a) The goal of family planning programme is to reduce the birth rate in India to 25 per 1000 population as early as possible. This target is not proposed to be radically revised.

(b) Plan provision of Rs. 2697.87 lakhs has been made for family planning programme during the Third Five Year Plan period (including Rs. 2000 lakhs in the Centre). The provision for the period April, 1961 to June, 1963, was Rs. 618.5 lakhs at the Centre and Rs. 181.91 lakhs in the States. The estimated expenditure for the same period is Rs. 435.61 lakhs at the Centre and Rs. 152.10 lakhs in the States. It will be seen that the percentage of the utilisation of funds is 70.4% at the Centre and 83.6% at the States.

(c) The Family Planning Programme has since been re-organised with effect from the 4th October, 1963.

Extension of C. G. H. Scheme in Delhi

*111. { Shri Surendra Pal Singh:
 Shri S. M. Banerjee:
 Shri M. N. Swamy:
 Dr. Saradish Roy:
 Shri P. Kunhan:
 Shri Imbichibava:
 Shri Rameshwar Tantia:
 Shri Bishanchander Seth:
 Shri B. P. Yadava:
 Shri Dhaon:
 Shrimati Savitri Nigam:
 Shri D. C. Sharma:
 Shri P. K. Deo:
 Shri Sojanki:
 Shri Vishwa Nath Pandey:
 Shri E. Madhusudan Rao:

Will the Minister of Health be pleased to state:

(a) whether it is a fact that a new scheme has been formulated to extend